

N

W.P.(Crl.)No. 19 OF 2003

ITEM No.1D
(For ORDERS)

Court No.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION(CRL.) NO.19 OF 2003

NASEEM AHMED @ TARZAN

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent (s)

(HEARD BY : HON'BLE N. SANTOSH HEGDE AND B.P. SINGH, JJ.)

Date : 19/12/2003 This PETITION was called on for pronouncement of orders today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Mr. K.L. Janjani, Adv.

For Respondent (s)

THE COURT MADE THE FOLLOWING
ORDER

The writ petition stands disposed of in terms of the signed order.

(PAWAN KUMAR)

(PREM PRAKASH)

COURT MASTER

COURT MASTER

(signed signed is placed on the file)

Non-reportable.